

- (c) Information is being collected and will be laid on the Table of the House.

NGOs working as front organizations of maoists

2626. SHRI M.P. ACHUTHAN:

SHRI K.E. ISMAIL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that various NGOs are working as a front organizations of the maoists in the country;
- (b) if so, the details thereof;
- (c) whether it is also a fact that some of those NGOs have received funds from various departments of the Central Government;
- (d) if so, the details thereof;
- (e) whether the Ministry has taken any step to identify those NGOs and blacklist them; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (f) Several Human Rights Organisations and NGOs have Pro-Maoist leanings. Among them are Revolutionary Democratic Front, People's Democratic Front of India, Democratic Students Union, Indian Association of People's Lawyers, Coordination of Democratic Rights Organisation, or Committee for Protection of Democratic Rights, Communist Party of India (Maoist) and all its formations and front organizations have been notified on 22.6.2009 under Unlawful Activities (Prevention) Act, 1967. The question of funding such organizations does not arise.

Maoist from Nepal instigating people

†2627. SHRI SHREEGOPAL VYAS:

SHRI ANIL MADHAV DAVE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that maoist infiltrating from Nepal are making people aware of public revolution movement;
- (b) whether pamphlets against Central Government are being distributed in trains and money has also been received through them;

†Original notice of the question was received in Hindi.